

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.1/TT/2022

Dated: 21.03.2022

To,

Shri S.S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination & Truing up of transmission tariff of the 2014-19 period and determination of transmission tariff of the 2019-24 period for transmission **Asset-I:** 01 Nos of OPGW link along with communication equipment for BSPTCL, **Asset-II:** 10 Nos of OPGW link along with communication equipment for BSPTCL, **Asset-III:** 01 Nos of OPGW link along with communication equipment for BSPTCL, **Asset-IV:** 12 Nos of OPGW link along with communication equipment for BSPTCL, **Asset-V:** 09 Nos of OPGW link along with communication equipment for BSPTCL, **Asset-VI:** 11 Nos of PLCC link and associated equipment for BSPTCL, **Asset-VII:** 07 Nos of PLCC link and associated equipment for BSPTCL, **Asset-VIII:** 10 Nos of PLCC link and associated equipment for BSPTCL, **Asset-IX:** 06 Nos of PLCC link and associated equipment for BSPTCL, **Asset-X:** 02 Nos of PLCC link and associated equipment for BSPTCL and **Asset-XI:** 03 Nos of PLCC link and associated equipment for BSPTCL under Establishment of Communication system under Expansion/Up gradation of SCADA/EMS System at SLDCs of Eastern Region (BSPTCL).

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 31.3.2022:

With regard to additional capitalization during 2014-19 period, submit the following information:

- I. Whether the additional capitalization claimed within the cut-off date and

9. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
(Kamal Kishor)
Asstt. Chief (Legal)